

Ö
IT E M NO.204

COU R T NO.9

SECT I O N IV B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).20332/2007

(From the judgement and order dated 23/03 / 2007 in CR No. 2972/2003
of The H I G H COU R T OF PUN J A B & HA R Y A N A AT CHA N D I G A R H)

B H U P I N D E R K U M A R

Petitioner(s)

V E R S U S

ANG R E J S I N G H

Respondent(s)

Date: 17/04 /2009 This Petition was called on for hearing today.

COR A M :

HON' B L E M R. JUST I C E LO K E S H W A R S I N G H P A N T A
HON' B L E M R. JUST I C E B. S U D E R S H A N R E D D Y

For Petitioner(s)

Mr. Bimal Roy Jad,Adv.

For Respondent(s)

Mr. Anil Kaushik, Adv.
Mr. Deepak Jain, Adv.
Ms. Mary Mitzy, Adv.
Mr. Gopal Singh Chavan, adv.
Mr. Shiv Pra kash Pandey,Adv.

UPON hearing counsel the Court made the following
O R D E R

List this matter after two weeks.

(Ajay Kr. Jain)
Court Master

(Vinod Kulvi)
Court Master